

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 3630  
TO BE ANSWERED ON 08.08.2016**

**CBSE Curriculum**

**3630. SHRI G. HARI:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the draft education policy has proposed a return of the Class X exam for schools under the CBSE where test has been replaced by continuous comprehensive evaluation and summative assessment;
- (b) whether it is also true that the said education committee felt schools need a futuristic curriculum but upheld the validity of the national curriculum frame work 2005;
- (c) whether it is also true that it has recommended reduction of curriculum load, a greater focus on self learning and reforms that address national needs including social cohesion, religious amity and national integration; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(DR. MAHENDRA NATH PANDEY)**

(a) to (d): 'Some Inputs for the Draft National Education Policy (NEP), 2016' has been formulated, wherein it has been recommended that it will be mandatory for the students to take class X board examination conducted by the Board to which their school is affiliated and the class X Board examination will cover the entire syllabus of class X. Further, it has stated that curricular reforms will be carried out to meet the emerging aspirations and align to national goals of social cohesion, religious amity and national integration. Curriculum should be outcome-based and aim for overall development of students through imparting life-skills in an increasingly technology driven environment. Also, it states that in the changed context, role of learners and teachers will be redefined to promote adoption of a blended model of pedagogy with a combination of self-learning, practical and collaborative learning components. This also requires reforms in assessment and examination.

Suggestions have been invited from the relevant Ministries of the Government of India, all States and UTs, Hon'ble MPs and all stakeholders by 16<sup>th</sup> August, 2016.

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